

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 342 of 1997
in
O.A. NO. 1640 of 1997

(5)

New Delhi, this the 27th November, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

N. C. Jain S/O Chote Lal Jain,
R/O T-70/1 Air Force Station,
Palam, Delhi-110010. ... Applicant

(By Shri U. Srivastava, Advocate)

-Versus-

1. Shri S. K. Sareen,
Chief of Air Staff,
Air Headquarters, Vayu Bhawan,
New Delhi.
2. Shri P. C. Chopra,
The Air Officer,
Air Force Station,
Palam, New Delhi-110010. ... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Dismissed as withdrawn with liberty to file
fresh contempt petition after expiry of the period
permissible to the respondents for carrying out
the directions of the Tribunal.

[Signature]
(K. M. Agarwal)
Chairman

[Signature]
(R. K. Ahoja)
Member (A)

/ as/